

11-2-92 Hon. A. B. Gorthi A.M.
Hon. S. N. Dasgupta J.M.

None is present for the
parties. Adjourned
to 16-3-92 for hearing.

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16-3-92

Hon. A. B. Gorthi A.M.
Hon. S. N. Dasgupta J.M.

Advocates are on styled
adjourned to 11-5-92 for
hearing.

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11-5-92

Hon. Mr. Justice V. C. Swirelawa - V.C.
Hon. Mr. A. B. Gorthi - A.M.

Learned Counsel for the applicant
states that this application has become
infructuous as the applicant has now
been regularised and has been
given the appointment. Accordingly
the application is dismissed having
become infructuous.

(DPS)

V
A.M.

V.C.